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Mrs. Bibekananda Nayak.
A.N. Dora
B.B. Mhopatn.
CAT / J / II

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 188 .... 199 5

Abhemanyu Satapath ....Applicant (s)

Versus

Union of India & Others ....Respondent (s)

Sr. No	Date	Order with Signature
1	4.4.95	**REGISTER**
		~Registrar
		Shri U.B.Mohapatra to take notice to get instruction and inform the Tribunal about the representation pending with the respondents, in three weeks.
		Vice-Chairman
		Member(Admn.)
2	25.4.95	The draft Seniority List said to have been prepared as on 1.9.1994 is yet to be finalised if the contentions raised by the petitioner is accepted and after the same is finalised promotions will be given to such of the officials who are entitled to promotion. Even according to the petitioner's counsel, the authorities are bound to dispose of the objection of the petitioner to the seniority list vide Annexure-2, before effecting any promotion. Now that nothing has happened affecting the interest of the petitioner, this petition is premature.

...

Serial No. of Order	Date of Order	Order with Signature
...2	25.4.95	Leaving liberty to the petitioner to approach this Tribunal whenever cause of action arises, this petition is dismissed without admitting.

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VICE-CHAIRMAN

MEMBER (ADMINISTRATIVE)

Order No. 1 dt. 4.4.95

Copy of order may be given to both the Counsels.

7/4/95   SO(J) 7.4.95

Received the copy of the order & Copies of the OA.
Adv. 7.4.95

Mr. U.B. Moha-patra has not filed memo of appearance.

MA.271/95 at FIA filed by applicant prayed for appropriate orders.

Copy of MA.271/95 not served.

For admission & interim order.

Bench

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